

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


| C.P. No. or C.A. No. | T.P. No.                | Purpose     | Section | Name of the Parties<br>M/s. / Mr.   |
|----------------------|-------------------------|-------------|---------|-------------------------------------|
| CP 186/16            | IA 99/17 in<br>TP 75/17 | For hearing | 433( e) | Rishiroop Ltd. Vs Falcon Tyres Ltd. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
| <hr/>   |                                     |                        |           |

**ORDER**

No representation for Petitioner. Since IRP was appointed for Respondent/Corporate Debtor/Falcon Tyres Ltd., and order of moratorium was passed. This Tribunal cannot proceed further in the matter. List it on 03/01/2018.

  
**Member (T)**

  
**Member (J)**